

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.) B. Pragadeesh for K. MOORTHY.	counsel for petitioner	B. Pragadeesh
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ORDER

Mr. B. Pragadeesh, Counsel for Petitioner present and stated that Counsel for Respondent informed that he is unable to attend before this Bench due to personal inconvenience and hence prayed for time to make his submissions. At request, time is extended. Put up on **01.09.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)